

*[English]***Coastal Wing Home Guard**

1965. DR. VALLABHBHAI KATHIRIA :
SHRI RATILAL KALIDAS VARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposal of Government of Gujarat for raising of Coastal Wing Home Guard Battalion is still pending with the Union Government;

(b) if so, the details thereof; and

(c) the steps taken by the Government for security of international border in Gujarat?

THE MINISTER OF HOME AFFAIRS (SHRI I. K. ADVANI) : (a) No, Sir.

(b) Does not arise.

(c) Vigilance is being maintained along the international border of Gujarat. Various measures have also been taken in connection with coastal security in the State. These include, *inter alia*, deployment of BSF Water Wing units, setting up of Naval detachments, patrolling along the coast, strengthening of intelligence network and presence of local police in the coastal districts.

Ad-Hoc Ayurvedic and Unani Doctors in CGHS

1966. SHRI ARIF MOHAMMED KHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Ayurvedic and Unani Doctors recruited on ad-hoc basis by CGHS in August, 1980 have been regularized so far;

(b) if so, the details thereof;

(c) if not, the reasons for not giving the benefits of pay scales, promotion and seniority in comparison to allopathic doctors recruited on ad-hoc basis similarly who have been made regular long back and have been getting all the benefits; and

(d) the steps taken by the Government to redress the grievances of these doctors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (d) The Services of four Ayurvedic Physicians recruited on Ad-hoc basis in August 1980, were regularised with effect from 21-9-97. They have become entitled to all Service Benefits like Promotion, Seniority, etc. w.e.f. from the said date.

No Unani Physician was recruited on ad-hoc basis in August, 1980.

*[Translation]***De-addiction**

1967. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of amount released for de-addiction in the country during the last three years till April 1998;

(b) the works undertaken under the de-addiction programme; and

(c) whether the Government have achieved the target of de-addiction?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The amount released for de-addiction in the country for the years 1995-96, 1996-97 and 1997-98 are Rs. 11.16 crores, Rs. 9.73 crores and Rs. 11.5 crores respectively. During the current financial year upto April, 1998 a sum of Rs. 14.18 lakhs was released.

(b) The work undertaken under the de-addiction programme are:

(i) identification;

(ii) indoor detoxification;

(iii) counselling addicts during their stay for detoxification;

(iv) recovery and re-assimilation of the addicts into society as a drug free individual; and

(v) follow-up.

(c) The scheme for Prohibition and Drug Abuse Prevention being a social welfare scheme, no targets were fixed. However, as a result of the implementation of the various programmes under the scheme, upto December 1997, 2,21,981 addicts were registered and 69,618 were detoxified.

*[English]***AIDS Control Programme**

1968. SHRI TATHAGATA SATPATHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have made any review on the success achieved under the AIDS Control Programme implemented in different States during the Eighth Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) whether the Government are implementing any awareness campaign for preventing and spreading of AIDS;

(d) if so, the details thereof; and

(e) the steps being taken to eradicate AIDS?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT ZHILMALAI) : (a) and (b) Yes, Sir. Preventive Indicators survey and study was conducted in five States of the country, covering Urban and Rural Areas of West Bengal, Maharashtra, Tamil Nadu, Delhi and Haryana. According to the Study, the Awareness Levels have gone up in most of the Urban Areas. In the Urban Areas, it was Calcutta (45.4%), Mumbai (55.1%), Delhi (57.2%), Chennai (77.9%). in the Rural Areas, it was 13.4 in West Bengal, 27.5 in Maharashtra, 36 in Haryana and 63.8 in Tamil Nadu.

(c) Yes, Sir.

(d) and (e) The accent is on AIDS Prevention, as AIDS has no cure. Different Units of Ministry of Information & Broadcasting are also tapped for dissemination of information about HIV/AIDS. A Scheme called "Universal Talk AIDS" has also launched in collaboration of Ministry of Human Resource Development, to raise the Awareness among youth on AIDS through National Service Scheme. A National AIDS Helpline has also been set up with Telephone No. 1097 for rendering Counselling on AIDS.

ESIC Hospitals in Bangalore

1969. SHRI K.C. KONDAIAH : Will the Minister of LABOUR be pleased to state:

(a) whether the Employees' State Insurance Corporation has been paying the medical expenditure incurred by industrial employees in speciality Hospitals in Bangalore;

(b) if so, the Speciality Hospitals declared by ESIC for purposes of taking medical treatment by employees;

(c) the amount disbursed by ESIC from April 1997 to February 1998 towards medical expenditure claimed by industrial employees; and

(d) the number of industrial employees taken treatment in Speciality Hospitals in Bangalore during the said period?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) The Government of Karnataka which is responsible for administration of Medical Care under the ESI Scheme has approved the following hospitals for providing Medical Speciality Treatment in Bangalore:

- (i) Shri Jayadeva Institute of Cardiology,
- (ii) Kidwai Institute of Oncology,
- (iii) National Institute of Mental Health & Neuro Sciences,
- (iv) M.S. Ramaiah Hospital,
- (v) Yellamma Dasappa Hospital.

(c) During 1997-98 an amount of Rs. 2,92,97,406 has

been paid as Medical reimbursement by the Government of Karnataka.

(d) 206.

[Translation]

Houses for the Beedi Workers

1970. SHRI DADA BABURAO PARANJPE : Will the Minister of LABOUR be pleased to state:

(a) the details of houses constructed for Beedi Workers by the Government of Madhya Pradesh; and

(b) the progress made in this regard so far?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) The Government of Madhya Pradesh have constructed 2390 houses for Beedi Workers and 1663 houses are at various stages of completion as per details given in the Statement enclosed.

Statement

Details of Construction of Houses for Beedi Workers in the State of Madhya Pradesh.

Sl. No.	Place	Number of Houses Constructed	Year of Construction	Amount of subsidy paid by the Centre (in Rs.)
1.	Sagar Distt. Sagar.	152	82-83	2,28,000
2.	Raipur Distt. Raipur.	48	82-83	72,000
3.	Majholi Distt. Jabalpur	250	90-91	14,50,000
4.	Damoh Distt. Damoh.	300	90-91	17,40,000
5.	Jabalpur	153	91-92	7,65,000
6.	Begumganj Distt. Raisen.	250	91-92 & 92-93	14,50,000
7.	Urla Distt. Durg.	100	91-92 & 92-93	5,80,000
8.	Waraseoni Distt. Balaghat.	100	92-93	5,80,000
9.	Sagar Division*	1037	95-96 & 97-98	1,21,50,000
			2390	1,90,15,000

* In the year 1995-96, 2700 houses for Beedi Workers were sanctioned for construction, out of which 1037 units have been completed and 979 units have been completed upto lintel level. The remaining 684 houses are under various stages of completion.